

Mr. D. Nayak I

(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 222 1996

A. M. Khan..... Applicant(s)

Versus

Union of India & Ors..... Respondent(s)

Sr. No	Date	Order with Signature
1	15-3-96	<p>REGISTER</p> <p><i>[Signature]</i> Registrar</p> <p>Heard Shri D.Nayak, learned counsel 14.3.96 for the applicant. Applicant Sri Allimudin Khan's name has been sponsored by the Employment Exchange. Respondent No.2, the Superintendent of Post Offices, Keonjhar Division, by his letter dated 9.5.1995 asked the applicant to send his application along with certain documents. In this application the prayer is that an order be issued to the Respondents to finalise the xxx appointment after taking the case of the applicant into consideration. The very fact that Respondent No.2 asked for the certificate as well as an application shows that the applicant's case is under consideration. As long as the Respondents are seized of the matter, no grievance or cause of action has apparently arisen. It is only after the selection is made and if the</p> <p><i>[Signature]</i> <i>[Signature]</i> In this application of 19, the applicant has challenged the CABPM selection.</p> <p><i>[Signature]</i> <i>[Signature]</i> For Registrar.</p> <p><i>[Signature]</i> <i>[Signature]</i> 14.03.96</p> <p><i>[Signature]</i> <i>[Signature]</i> For Admistrative Officer & Dr.</p> <p><i>[Signature]</i> <i>[Signature]</i> A. B. B.</p>

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O.A. 222/96

Serial No. of Order	Date of Order	Order with Signature
		<p>applicant is aggrieved, he can move this Tribunal. As it is, the application is premature and is permitted to be withdrawn. Shri Akhaya Misra, learned Addl. Standing Counsel, is present and he also submits that this application is premature. Copies of this order be given to both the counsels.</p> <p><u>Arvind</u> MEMBER (ADMN.)</p> <p>A copy of the order dt. 15-3-96 may be given to the applicant's counsel & to Mr. Attorney, Mr. Misra, A.S.C. with out copies.</p> <p><u>Arvind</u> 20/3 20.03.96 S-O</p> <p>Received by <u>Arvind</u> A.S.C. Central 26/3/96</p>